

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2264**

TO BE ANSWERED ON THE 31ST JULY, 2018/ SHRAVANA 9, 1940 (SAKA)

MERGER OF MINISTRIES

2264. DR. THOKCHOM MEINYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry of DoNER and NEC have been brought back under the Ministry of Home Affairs;

(b) if so, the details thereof and the reasons therefor;

(c) if so, whether the economic development work and creation of infrastructure in the North East Region will be directly under the Ministry of Home Affairs; and

(d) whether the Non-Lapsable Central Pool of Resources (NLCPR) will continue to exist under the new Dispensation or arrangement?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
SHRI KIREN RIJIJU)**

(a) & (b): No, Madam. Vide Gazette Notification No. S.O. 3343(E) dated 07.07.2018, the Union Home Minister has been nominated as ex-officio Chairman and Minister of State (Independent charge), Ministry of Development of North Eastern Region as ex-officio Vice-Chairman of North Eastern Council to enable the Council to perform the role of Zonal Council for the North Eastern Region in addition to its role of regional planning.

(c): No, Madam.

(d): The Non-lapsable Central Pool of Resources (NLCPR) scheme will continue in the Ministry of DoNER till March, 2020.